

SECTION XVI

LISTED ON: 05.04.2017

COURT NO.:

ITEM NO. :

**IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NOS. 2795-97, 2798-2800, 2801-03, 2804, 2805, 2806-2810 and  
2811 of 2017**

With

**INTERLOCOUTORY APPLICATIONS NOS. 63-65**

(Application for impleadment filed by Ms.Udita Singh in C.A Nos.  
2795-97/2017)

**INTERLOCOUTORY APPLICATIONS NOS. 66-68**

(Application for impleadment filed by Mr. Kaushik Poddar in C.A Nos.  
2795-97/2017)

AND

**INTERLOCOUTORY APPLICATIONS NOS. 69-71**

(Application for Direction filed by Mr. Kaushik Poddar in C.A Nos.  
2795-97/2017)

AND

**INTERLOCOUTORY APPLICATIONS NOS. 72-74**

(Application for Correction of Typographical Error filed by Mr. Anurag  
Pandey in C.A Nos. 2795-97/2017)

AND

**INTERLOCOUTORY APPLICATIONS NOS. 75-77**

(Application for impleadment filed by Dr. S.K. Verma in C.A Nos.  
2795-97/2017)

AND

**CONTEMPT PETITION No. 367-369 of 2016 in CIVIL APPEAL NOS. 2795-97/2017**

WITH

**INTERLOCOUTORY APPLICATION NO. 1-3**

(application for exemption from filing O.T.)

AND

**INTERLOCOUTORY APPLICATIONS NOS. 78-80**

(Application for impleadment filed by Ms. Reena Pandey in C.A Nos.  
2795-97/2017)

**CHANDRA GUPTA KUMAR & OTHERS ETC. ETC.**

**...PETITIONER(S)**

**VERSUS**

**THE STATE OF BIHAR & OTHERS ETC. ETC.**

**...RESPONDENT(S)**

**OFFICE REPORT**

The matters above-mentioned were listed before the Hon'ble Court on 23.03.2017, when the court was pleased to pass the Order (Copy of the Order dated 23.03.2017 is enclosed herewith)

It is submitted that Mr. Anurag Pandey, Advocate has on 24.03.2017 filed Additional Documents and Affidavit of Appellant. Copy of the same are circulated before the Hon'ble Court.

It is further submitted that Ms. Reena Pandey, Advocate has on 24.03.2017 filed applications for impleadment to implead party as Appellant and the same have been registered as I.A. Nos. 78-80. Copy of the same are circulated before the Hon'ble Court.

It is lastly submitted that Mr. Gopal Singh, Advocate has on 31.03.2017 filed an affidavit on behalf of State of Bihar. Copy of the same is circulated before the Hon'ble Court.

The matters alongwith applications above-mentioned are listed before the Hon'ble court with this Office Report.

Dated this the 3<sup>rd</sup> day of April, 2017.

Sd/-  
**ASSISTANT REGISTRAR**